GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 2nd February, 2016

NO.LJ (B) 99/92/Pt.II/168 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non- MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation at the exit points/weigh bridges for strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further orders.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Renier Terry R.Marak, BADO,Baghmara	South Garo Hills District,Baghmara	Deputy Commissioner,South Garo Hills District, Baghmara
2.	Smti Mirza N.Marak, Deputy Labour Commissioner, Baghmara	- do -	- do -
3.	Shri Chengreng D.Sangma, Functional Manager, District Industries Centre, Baghmara	- do -	- do -
4.	Shri Laren Pangkam D.Sangma, Asstt. Soil ⁶ & Water Conservation Officer, Baghmara	- do -	- do -
5.	Shri Twinbirth R.Marak, Asstt Executive Engineer, PWD (Roads), Baghmara	- do -	- do -
6.	Shri Ricku D.Sangma, Executive Engineer, PWD(NH), Baghmara	- do -	- do -

Sd/-

(E.M.Donn) Joint Secretary to the Govt. of Meghalaya, Law (B) Department. Dated Shillong, the 2nd February, 2016

MEMO.NO. LJ (B).99/92/Pt.II/168- A,

Copy to:-

- 1 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2. The Deputy Commissioner, South Garo Hills District, Baghmara, with a request to circulate to all the officers concerned. This has a reference to letter No. SGH/DC-6/2013/206, dt 19th Jan. 2015
- 3. The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
- 4 Personnel A.R (A) Department.
- 5 DEO (Data Entry Operator) Law (A) Dept, Room No. 221, Main Sectt Building, for uploading the Notification in the Law Department website.
- 6 Director of Information and Public Relation, Meghalaya, Shillong
- 7 Office Copy.

By Order etc.,

Joint Secretary to the Govt. of Meghalaya Law (B) Department. ####